

125

रजिस्ट्री सं. डी.एच.- 33004/99

REGD. No. D. L.-33004/99

  
**भारत का राजपत्र**  
**The Gazette of India**

सी.जी.-डी.एल.-अ.-14032024-253013  
 CG-DL-E-14032024-253013

**असाधारण**  
**EXTRAORDINARY**  
 भाग II—खण्ड 3—उप-खण्ड (ii)  
**PART II—Section 3—Sub-section (ii)**  
 प्राधिकार से प्रकाशित  
**PUBLISHED BY AUTHORITY**

सं. 1255]	नई दिल्ली, बुधवार, मार्च 13, 2024/फाल्गुन 23, 1945
No. 1255]	NEW DELHI, WEDNESDAY, MARCH 13, 2024/PHALGUNA 23, 1945

पृथ्वी विज्ञान मंत्रालय  
 अधिसूचना

नई दिल्ली, 13 मार्च, 2024

का.जा. 1317(अ).—केन्द्रीय सरकार भारतीय अंटार्कटिक अधिनियम, 2022 (2022 का 13) की धारा 48 द्वारा प्रवृत्त शक्तियों का प्रयोग करते हुए और दिल्ली उच्च न्यायालय, दिल्ली और बॉम्बे उच्च न्यायालय, पोरबोरिम, गोवा के साथ परामर्श से, अतिरिक्त सत्र न्यायाधीश-03, दक्षिण, साकेत, नई दिल्ली के न्यायालय और जिला न्यायाधीश-1, पुणजी, गोवा के न्यायालय को उक्त अधिनियम के अधीन दंडनीय अपराधों के विचारण के लिए न्यायालय के रूप में पदाभिहित करती है।

[फा. सं. MOES/43-Par/06/2023]

डॉ. विजय कुमार, वैज्ञानिक 'जी'

**MINISTRY OF EARTH SCIENCES**  
**NOTIFICATION**  
 New Delhi, the 13th March, 2024

S.O. 1317(E).—In exercise of the powers conferred by section 48 of the Indian Antarctic Act, 2022 (13 of 2022) and in consultation with the High Court of Delhi, Delhi and the High Court of Bombay, Porvorim, Goa, the Central Government hereby designates the Court of the Additional Session Judge-03, South, Saket, New Delhi and the Court of the District Judge-1, Panaji, Goa as the Designated Courts for the trial of offences punishable under the said Act.

[F. No: MOES/43-Par/06/2023]

Dr. VIJAY KUMAR, Scientist-G

1876 GI/2024

Uploaded by Dte. of Printing at Government of India Press, Ring Road, Mayapuri, New Delhi-110064  
 and Published by the Controller of Publications, Delhi-110054.

**HIGH COURT OF DELHI : NEW DELHI**

Sher Shah Road, New Delhi

No. 2339-2350  
/G-1/Gaz/DHC/2024

Date : 09/04/2024

From :  
The Registrar General,  
High Court of Delhi,  
New Delhi-110003.



- To:
1. The Principal District & Sessions Judge, (HQ) Tis Hazari Courts, Delhi
  2. The Principal District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
  3. The Principal District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
  4. The Principal District & Sessions Judge, West, Tis Hazari Courts Complex, Delhi.
  5. The Principal District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
  6. The Principal District & Sessions Judge, South, Saket Courts Complex, New Delhi.
  7. The Principal District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
  8. The Principal District & Sessions Judge, North-West, Rohini Courts Complex, Delhi.
  9. The Principal District & Sessions Judge, North, Rohini Courts Complex, Delhi.
  10. The Principal District & Sessions Judge-Cum-Special Judge (PC Act)(CBI), Rouse Avenue Court Complex, New Delhi.
  11. The Principal District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
  12. The Principal District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.

Sub: Designation of Court of Sessions for the trial of offences under the Indian Antarctic Act, 2022.

Sir,

I am directed to forward herewith notification no. S.O. 1317(E) dated 13.03.2024 issued by Ministry of Earth Science, Government of India, regarding designation of Court of ASJ-03 South, Saket as Court of Sessions for the trial of offences under the Indian Antarctic Act, 2022 for information and necessary action.

Yours sincerely,

(Dileep Namrani)  
Assistant Registrar (Gaz-IA)  
For Registrar General

Judl. Br.

P.D. ASJ (Hqs)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 25448-25673 /Power/Gaz/2024 Dated 16 APR 2024

Sub:- Designation of Court of Sessions for the trial of offences under the Indian Antarctic Act, 2022.

Copy forwarded for information and necessary action to:-

1. All the Judicial Officers of DHJS & DJS (Central District) Tis Hazari Courts, Delhi.
2. The AO(J)/Branch In-Charge, Filing Branch (Central), E-Sewa & Suvidha Kendra, General Branch, Library (Central) Tis Hazari Courts, Delhi.
3. The O/o CMM, Central District, Tis Hazari Courts, Delhi.
4. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
5. The PS/Reader/Ahlmad to Ld. Principal District & Sessions Judge (HQs).
6. The Website Committee (Hindi/English) Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on Layers.

(RAVINDER BEDI)

District Judge (Commercial Court)  
Officer In-Charge, Judicial Branch (Central)  
For Principal District & Sessions Judge (HQs),  
Delhi